

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION No. 583**  
TO BE ANSWERED ON: 28.11.2024

**UNEMPLOYMENT OF TRIBAL YOUTHS**

583. SHRI SURESH KUMAR SHETKAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has chalked out any plan for training of unemployed tribal youth having ITI degree or disciplines;
- (b) whether any door to door survey conducted by teachers of Government Tribal Residential Schools in various districts;
- (c) whether lakhs of unemployed youth have been identified and out of some of them selected for soft skills training progress in some States and got training completion certificate job letters; and
- (d) if so, the details thereof, State-wise and funds sanctioned/spent thereon, scheme-wise?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY)

**(a) to (d):** Directorate General of Training (DGT) under Minister of Skill Development & Entrepreneurship (MSDE) conducts Instructor training Program under Crafts Instructor Training Scheme (CITS) for the progression of ITI certificate holders including Tribal youth to make them conversant with techniques for imparting hands on skills and training methodology. Under the CITS scheme, 55 NSQF compliant courses have been developed to impart training through National Skill Training Institutes (NSTIs) and Institute of Training of Trainers (ITOTs) across the country. In the last five academic sessions, i.e., from 2019-20 to 2023-24, 5,28,866 candidates from Scheduled Tribes category have been trained in ITIs across the country. As per report of a tracer study of ITI pass outs, conducted by the Ministry of Skill Development and Entrepreneurship through an Independent Agency and published in 2018, about 63.5 % of ITI Graduates (including tribal population) are employed out of which 6.7 % are self-employed.

Trainings are also imparted to the tribal youth who are associated as beneficiaries of Van Dhan Vikas Kendras (VDVKs) under Pradhan Mantri Janjatiya Vikas Mission (PMJVM) scheme of Ministry of Tribal Affairs. So far an amount of Rs. 58,736.50 lakhs has been sanctioned for establishment of 3,958 VDVks under the scheme. State-wise details of VDVks is enclosed as **Annexure**.

**Annexure referred to in reply to Part (a) to (d) of LSUQ No. 583 for 28.11.2024**

**State-wise details of VDVks**

<b>Sl. No.</b>	<b>State</b>	<b>No. of VDVks Sanctioned</b>	<b>Amount Sanctioned (In Rs. Lakhs)</b>	<b>No. of Van Dhan beneficiaries</b>
1	Andhra Pradesh	415	6,162.90	123578
2	Arunachal Pradesh	106	1,590.00	32897
3	Assam	471	7,065.00	143309
4	Chhattisgarh	139	2,085.00	41700
5	Dadra & Nagar Haveli and Daman & Diu	1	15.00	302
6	Goa	10	150.00	3000
7	Gujarat	200	2,895.65	57968
8	Himachal Pradesh	4	55.50	1110
9	Jammu & Kashmir	100	1,457.00	29791
10	Ladakh	10	150.00	3000
11	Jharkhand	146	2,174.70	43701
12	Karnataka	140	2,087.40	41748
13	Kerala	44	597.25	12038
14	Madhya Pradesh	126	1,890.00	37860
15	Maharashtra	264	3,960.00	79350
16	Manipur	200	2,996.80	60403
17	Meghalaya	169	2,534.10	50835
18	Mizoram	259	3,806.55	76168
19	Nagaland	284	4,259.90	85198
20	Odisha	170	2,479.25	50094
21	Rajasthan	479	7,135.60	144803
22	Sikkim	80	1,169.05	23381
23	Tamil Nadu	8	120.00	2400
24	Telangana	17	255.00	5100
25	Tripura	57	776.00	16116
26	Uttar Pradesh	25	359.55	7238
27	Uttarakhand	12	179.95	3605
28	West Bengal	22	329.35	6719
<b>TOTAL</b>		<b>3958</b>	<b>58,736.50</b>	<b>1183412</b>

\*\*\*\*\*